

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**CHANDIGARH (COURT – II)**  
***(Through Hybrid Mode)***

**Item No. 1**

**C.P. (IB)/76(CH)2024**

**IN THE MATTER OF:**

**Parvez Ahmad dar**

...

**Petitioner**

**Under Section: 94(1)**

**Order delivered on 08.04.2024**

**CORAM:**

**SHRI. L.N. GUPTA,  
HON'BLE MEMBER (T)**

**SHRI. P.S.N. PRASAD,  
HON'BLE MEMBER (J)**

**PRESENT:**

**For the petitioner** : Mr. Ashok Malik, Advocate

**ORDER**

Heard the submissions made by the counsel for the applicant. The applicant has proposed the name of Mr. Parminder Singh Bhullar as RP in the matter. Let his credentials be verified by the Registry from the website of IBBI list. Let the matter be posted after week days. List on 06.05.2024.

Sd/-

**(L.N. GUPTA)  
HON'BLE MEMBER (T)**

Sd/-

**(Dr. P.S.N. PRASAD)  
HON'BLE MEMBER (J)**